

9

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/229/2016  
NAME OF THE PETITIONER(S) : The Oriental Insurance Company Limited  
NAME OF THE RESPONDENT(S) : M/s MRF Limited & 2 others  
UNDER SECTION : 58/59 of CA, 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

FOR TK Bhaskar  
PRIYADARSHINI.N  
Swetha Vasudevan

Counsel for the  
1<sup>st</sup> Respondent



**ORDER**

Counsel for petitioner called but absent. Ms Swetha Vasudevan, counsel for R2 present and prayed time for filing written submission. Time extended at request for submitting arguments and filing written submission. Put up on 09.01.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)